

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3951  
TO BE ANSWERED ON 10.08.2016**

**REPLY TO MPs LETTERS**

**3951. SHRI DILIPKUMAR MANSUKHLAL GANDHI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether as per the recent order MPs and MLAs would not be replied by the Railway Board officers in case of complaint against railway officials;**
- (b) if so, the details thereof along with circular order number with date; and**
- (c) the reasons for issuing such an order/circular, which is in contravention of directions of DoPT regarding replying to MPs letters and complaints by the Governments?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

- (a) No, Madam.**
- (b) & (c): Do not arise.**

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